(B) Details of LWE Incidents and Deaths in Chhattigarh, Jharkhand and Odisha since 2009

State	Chhattisgarh		Jharkhand		Odisha	
Year	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths
2005	385	168	312	119	42	14
2006	715	388	310	124	44	9
2007	582	369	482	157	67	17
2008	620	242	484	207	103	101
2009	529	290	742	208	266	67
2010	625	343	501	157	218	79
2011	465	204	517	182	192	53
2012	370	109	480	163	171	45
2013	355	111	387	152	101	35
2014	328	112	384	103	103	26
2015	466	101	310	56	92	28
2016	395	107	323	85	86	27
2017	373	130	251	56	81	29
2018	392	153	205	43	75	12
2019	263	77	200	54	45	11
2020 (upto 29.02.2020)	63	17	34	05	13	04

## Funds to Karnataka under MPF scheme

2750. SHRI K.C. RAMAMURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that funds under Modernisation of Police Force (MPF) scheme to Karnataka has come down from `47 crores in 2017-18 to `41.5 crores in 2018-19;

- (b) if so, the reasons therefor;
- (c) the reasons for releasing only `11 crores in 2018-19 and status of 2019-20 and details of proposal under this scheme in 2020-21; and
  - (d) by when the remaining amount is going to be released to Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) Although 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India, to supplement the efforts of the States, assistance is provided to the State Governments for equipping and modernizing of their police forces under the centrally sponsored scheme of 'Assistance to States for Modernisation of Police' [erstwhile scheme of Modernisation of State Police Forces (MPF)]. As per guidelines of the scheme, 10% of the annual allocation had been set-aside in 2018-19 for incentivizing for police reforms and the allocation of States reworked accordingly.

(c) and (d) During 2018-19, against the total allocation of ₹ 41.53 crore, only ₹ 11.39 crore could be released Karnataka as Utilisation Certificate (UCs) amounting to `32.77 crore were pending. Funds not utilised during the year lapse and therefore no further release to Karnataka for the past years is possible. Karnataka has proposed expenditure of equipment for communication, forensics, training, intelligence, cyber security etc. amounting to `63.95 crore for the year 2020-21.

## Plan to strengthen private security agencies

- 2751. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has any plan to strengthen and organise private security agencies operating in the country to make them more accountable;
  - (b) if so, the details thereof;
- (c) whether the security agencies shall be enforced to lay much greater emphasis on training of the security personnel to be effective while on duty; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) "Police" and "Public Order" are subjects enumerated in